

ORISSA HIGH COURT**FILING REPORT AS ON :06/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/17036/2025	AJAY MALIK VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	BIDANASI /13 /2025 () //	
2	D-BLAPL/17037/2025	BIKASH MALLIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	TANGI /125 /2025 () //	
3	D-BLAPL/17038/2025	BISWAJIT MALLICK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /151 /2020 () //	
4	D-BLAPL/17040/2025	BIRENDRA KUMAR MANGARAJ @ BAPI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	SPL.TASK FORCE /17 /2020 () //	
5	D-BLAPL/17042/2025	PANA SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIBAGA /75 /2022 () //	
6	D-BLAPL/17048/2025	SK. AJIT VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	POTTANGI /48 /2025 () //	
7	D-BLAPL/17058/2025	BABUJI NAG VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	POTTANGI /48 /2025 () //	
8	D-BLAPL/17061/2025	SANTOSH GOUDA VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /296 /2024 () //	
9	D-BLAPL/17062/2025	KHIROD CHANDRA PRADHAN VS STATE OF ODISHA	BIDYADHAR PANDA VS	JHARSUGUDA /116 /2025 () //	AOR20220001945C202500031
10	D-BLAPL/17066/2025	PRATAP CHANDRA GOUDA VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /132 /2025 () //	
11	D-BLAPL/17070/2025	PRIYADARSHI @ PRIYADARSI KUMAR VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	SPECIAL CRIME UNIT /3 /2025 () //	

ORISSA HIGH COURT

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12	D-BLAPL/17076/2025	BHURA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	G.R.P.S. /61 /2025 () //	
13	D-BLAPL/17081/2025	GASIANI BADANAYAK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	/ /0 () //	
14	D-BLAPL/17083/2025	AMAN KHILLA VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /152 /2025 () //	
15	D-BLAPL/17084/2025	SANGRAM GOUDA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BHANJANAGAR /561 /2024 () //	
16	D-BLAPL/17085/2025	RAJIV MAHALDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /152 /2025 () //	
17	D-BLAPL/17086/2025	SUKUMAR DAS @ TUNA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /222 /2025 () //	
18	D-BLAPL/17087/2025	ABISHEAK KHORA @ ABHISEKH KHARA VS STATE OF ODISHA	AMIT KUMAR DAS VS	KORAPUT SADAR /72 /2025 () //	
19	D-BLAPL/17091/2025	UTTAM NAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /25 /2024 () //	
20	D-BLAPL/17092/2025	GOBARDHAN HARIJAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	MUDULIPODA /59 /2025 () //	
21	D-BLAPL/17095/2025	JIRU @ JITU GOLORI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MUDULIPODA /59 /2025 () //	
22	D-BLAPL/17105/2025	GEDU @ AJAYA ROUT VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	KHARABEL NAGAR P.S. /111 /2022 () //	
23	D-BLAPL/17108/2025	SMITH DUTTA ACHARYA	PRAVAT RANJAN BARIK	PURI SADAR /193 /2025	

ORISSA HIGH COURT

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/17111/2025	SUMANTA SAHU	AMIT KUMAR NATH	BALIMI /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/17112/2025	ISMILE MOHAMMAD @ SAWAN	IPSIT AUROBINDO ACHARYA	AIRPORT /144 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/17115/2025	CHANDRU DG @ CHANDU	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /79 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/17120/2025	T.KALIIPAN @ T.KALIYAPPAN	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /174 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/17121/2025	MANA KHORA @ KHARA	BIJAYA KUMAR RAGADA	POTTANGI /48 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/17123/2025	CHANDRU DG @ CHANDU	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /173 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/17125/2025	SATYAJIT SINGH @ THUMPU	BASANTA KUMAR DAS	RASGOBINDPUR /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/17128/2025	CHANDRU DG @ CHANDU	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /172 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/17130/2025 BLAPL/5833/2025	MADHUSMITA PATTNAIK	PRADYUMNA KUMAR DAS	DIGAPAHANDI /174 /2025	AOR20220001324C202500001
		VS	VS	J.M.F.C.,DIGAPAHANDI(Ganjam)	
		STATE OF ODISHA		GR/0000222/2025	
33	D-BLAPL/17136/2025	BACHAN KUMAR PRADHAN	JYOTIRMAYA SAHOO	KHALLIKOTE /447 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/17142/2025	SHIBA NARAYAN DASH @ LIPU @ SANTU @ LIPUNABASANTA KUMAR BARIK	PRASANTA KUMAR BARIK	KHANDAPARA /207 /2023	
		VS	VS	()	

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35	D-BLAPL/17145/2025	STATE OF ODISHA SEEMA SANTOSH SARANGI VS	PRASANTA KUMAR SAHOO VS	// NAYAPALLI P.S. /249 /2025 ()	
36	D-BLAPL/17146/2025	STATE OF ODISHA AKASH KESARWANI VS	PRASANTA KUMAR SAHOO VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /3 /2025 ()	
37	D-BLAPL/17148/2025	STATE OF ODISHA JAYA @ DILLIP BEHERA VS	AMULYA RATNA PANDA VS	// KHANTAPADA /97 /2025 ()	
38	D-BLAPL/17149/2025 BLAPL/5849/2025	STATE OF ODISHA GUDDU KUMAR VS	AMITAV TRIPATHY VS	// BALUGAON P.S. /118 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKA(Khordha) GR/0000262/2025	
39	D-BLAPL/17150/2025	STATE OF ODISHA CHANDAN BEHERA VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA /92 /2025 ()	
40	D-BLAPL/17151/2025	STATE OF ODISHA TIKINA @ CHINMAYA SWAIN VS	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /428 /2025 ()	
41	D-BLAPL/17152/2025	STATE OF ODISHA RAJA PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /428 /2025 ()	
42	D-BLAPL/17155/2025	STATE OF ODISHA LOCHAN BAG VS	JNYANANANDA PANDA VS	// KESINGA /233 /2024 ()	
43	D-BLAPL/17161/2025	STATE OF ODISHA BHARAT MAHATO VS	BHARAT BHUSAN ROURAY VS	// SECTOR-3 /42 /2025 ()	
44	D-BLAPL/17162/2025	STATE OF ODISHA SURESH ROUT VS	ASHOK KUMAR SWAIN-1 VS	// DASPALLA /56 /2025 ()	
45	D-BLAPL/17163/2025	STATE OF ODISHA TRINATH NAYAK @ PRADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	// BARGARH /653 /2024 () //	

ORISSA HIGH COURT

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46	D-BLAPL/17164/2025	PITAMBAR MAJHI VS UNION OF INDIA(N.C.B)	SITIKANT MISHRA VS	NCB BHUBANESWAR /4 /2023 () //	
47	D-BLAPL/17174/2025	SAMIR KUMAR DUBEY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BHANJANAGAR /584 /2025 () //	
48	D-BLAPL/17175/2025	UTTAM KUMAR SINGH VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BHANJANAGAR /584 /2025 () //	AOD20250000498C202500014
49	D-BLAPL/17177/2025	RAJU SANKAR VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BHANJANAGAR /584 /2025 () //	AOD20250000498C202500015
50	D-BLAPL/17179/2025	ANUBHA DAS VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KHAMAR /155 /2025 () //	
51	D-BLAPL/17180/2025	RANJAN KARMI VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	// () //	AOR20220000053C202500069
52	D-BLAPL/17189/2025	AKASH KUMAR SAHANI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// () //	AOD20240000069C202500013
53	D-BLAPL/17190/2025	SAMIYA RANJAN PRADHAN VS STATE OF ODISHA	ROHIT KUMAR5 SUNA VS	// () //	AOR20220000053C202500068
54	D-BLAPL/17191/2025	SITAKANTA NAIK @ SRIKANTA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	GANIA /31 /2013 () //	AOD20220003315C202500034
55	D-BLAPL/17192/2025	AJAYA GHUTAKE VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BAUNISUNI /85 /2025 () //	AOD20240000069C202500014
56	D-CMP/23013/2025	BASANTI NAYAK VS NITYANANDA BISWAL	MANOJ PANIGRAHI VS	// () //	AOR20220001665C202500055
57	D-CMP/23062/2025	BENUDHAR BARAL	DWARIKA PRASAD MOHANTY	//	

ORISSA HIGH COURT

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		VS	VS	()	
		RANGA DEI		//	
58	D-CMP/23066/2025	TUKUNA CHOUDHURY	AMARESH TRIPATHY	//	
		VS	VS	()	
		ANUSAYA SAHU		//	
59	D-CMP/23076/2025	DHANURDHARA MAHALIK	SOURAV DAS	//	
		VS	VS	()	
		SIDHARTHA SANKAR PANDA		//	
60	D-CMP/23097/2025	M/S. ANJU MACHINERY CO. , KHURDA	ANUP KUMAR MOHAPATRA	//	
		VS	VS	()	
		PRAKASH PATTNAIK		//	
61	D-CMP/23111/2025	BANITA DAS	DIGANT KALLOL DEO	//	
		VS	VS	()	
		SANDEEP MOHANTY		//	
62	D-CMP/23113/2025	GOPAL CHANDRA SAHOO	BADRI NARAYAN PANDA	//	
		VS	VS	()	
		NABAGHANA SAHOO		//	
63	D-CMP/23116/2025	MANINDRA KUMAR PANI	APARESH BHOI	//	AOR20220001814C202500001
	CMP/852/2025	VS	VS	CIVIL JUDGE (SD), BASUDEVPUR(Bhadrak)	
		STATE OF ODISHA		CS/0000030/2024	
64	D-CONTC/22983/2025	SAMEER KUMAR ROUT	ADV.	//	
		VS	VS	()	
		ANU GARG, I.A.S		//	
65	D-CONTC/23018/2025	ANJALI SAHU	ADV.	//	
		VS	VS	()	
		GUNAMANI SUMANI, TAHASILDAR, BOLANGIR		//	
66	D-CONTC/23028/2025	PUSPANJALI BEHERA	SHUBHASHREE PRADHAN	//	
		VS	VS	()	
		SASWAT RANJAN DASH, TAHASILDAR, BARAMBA		//	
67	D-CONTC/23059/2025	TILOTAMA MOHANTY	ADV	//	AOD20250000180C202500089
		VS	VS	()	
		SONAMIKA RAY, DISTRICT EDUCATION OFFICER,KHURDA		//	
68	D-CONTC/23060/2025	AKSHAYA KUMAR BARIK	ADV	//	AOD20240000618C202500075
	CONTC/2449/2025	VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

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69	D-CONTC/23064/2025	USHA PADHEE, IAS REBATI JANI VS	ADV ADV	// // ()	AOD20250000180C202500090
70	D-CONTC/23069/2025	SABJAY KUMAR SINGH, PRINCIPAL SECRETARY INFORMATION AND PUBLIC RELATION DEPTT. RANJEETA PANDA VS	ADV ADV	// // ()	AOD20250000180C202500091
71	D-CRLMA/17074/2025	DR PRADEEP GURU, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER SIKAR CHANDRA JENA VS	BRUNDABAN ROUT BRUNDABAN ROUT	// BADAGODA P.S. /155 /2025 ()	
72	D-CRLMC/17041/2025	STATE OF ODISHA SANDEEP KUMAR ROUT@SANDEEP ROUT VS	SRIKANTA MAHUNTA SRIKANTA MAHUNTA	// /0 ()	
73	D-CRLMC/17043/2025 CRLMC/2000/2025	CHAKRADHARA MOHANTY SANKAR NAYAK VS	BIKRAM SENAPATI BIKRAM SENAPATI	// PURI SADAR /42 /2009 1ST A.D.J., PURI(Puri)	
74	D-CRLMC/17046/2025	STATE OF ODISHA PRAMOD KUMAR SAMAL VS	BIBHUTI BHUSAN MISHRA BIBHUTI BHUSAN MISHRA	ST/0000072/2012 BARI RAMCHANDRAPUR /56 /2025 ()	
75	D-CRLMC/17057/2025	STATE OF ODISHA BAISHNAB CHARAN OJHA VS	KARUNAKAR GAYA KARUNAKAR GAYA	// KANDARPUR /177 /2020 ()	
76	D-CRLMC/17064/2025	STATE OF ODISHA SASHIKANTA DAS VS	SUKANTA KUMAR NAYAK SUKANTA KUMAR NAYAK	// RAJKANIKA /121 /2021 ()	
77	D-CRLMC/17069/2025	STATE OF ODISHA AJIT KUMAR PADHY VS	SUSANTA KUMAR JETHY SUSANTA KUMAR JETHY	// BADABAZAR /187 /2022 ()	
78	D-CRLMC/17080/2025	STATE OF ODISHA BASU @ BASANTA PRADHAN VS	SAPAN KUMAR LENKA SAPAN KUMAR LENKA	// JATNI P.S. /11 /2023 ()	
79	D-CRLMC/17082/2025	STATE OF ODISHA SANJIB SUNA VS	BIPLAB KUMAR DASH BIPLAB KUMAR DASH	// BURLA /444 /2016 ()	
		STATE OF ODISHA		//	

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80	D-CRLMC/17090/2025	DURJAN NAG VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	KHARIAR /331 /2024 () //	
81	D-CRLMC/17094/2025	NALINI @ NALINI KANTA SETHI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /58 /2018 () //	
82	D-CRLMC/17098/2025	MAHESWAR BEHERA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	BHUBANESWAR VIGILANCE /46 /2007 () //	
83	D-CRLMC/17100/2025	MONALISA @ MONALISHA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SAMAL /53 /2017 () //	
84	D-CRLMC/17103/2025	PNAKI DUTTA VS STATE OF ODISHA	NALINI KANTA DASH VS	LAXMISAGAR P.S. /171 /2025 () //	
85	D-CRLMC/17107/2025 CRLMC/2002/2025	ABANTI DAS MOHAPATRA VS ARPITA MOHARANA	BISHNU PRASAD RATH VS	/ /0 J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000207/2019	
86	D-CRLMC/17114/2025	ARUN KUMAR SAHANI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	LAXMISAGAR P.S. /230 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000463/2025	
87	D-CRLMC/17122/2025	BIBHU RANJAN PATTNAIK VS AJAY KUMAR MOHAPATRA	VISWAJEET MALLICK VS	/ /0 () //	
88	D-CRLMC/17127/2025	BIPRA@BIPAR NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	RASOL /97 /2015 () //	
89	D-CRLMC/17178/2025	NIGAMANANDA MISHRA VS DEVJANI MISHRA	SUBASH CHANDRA ACHARYA VS	/ / () //	AOR20220004051C202500017
90	D-CRLMC/17181/2025	MUSARAF KHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /44 /2023 () //	AOD20240000364C202500100
91	D-CRLMP/17030/2025	RADHA SHYAM SAHOO	GOPINATH MISHRA	/ /0	

ORISSA HIGH COURT

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	CRLMP/687/2025	VS	VS	()	
		M/S. CHOLAMANDALAM INVESTMENT AND FINANCE CO.LTD.		//	
92	D-CRLMP/17039/2025	SUSBASINI DUTTA	NIRANJAN PANDA	/0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMP/17047/2025	AMULYA PATRA	BHABANI SANKAR MISHRA	/0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMP/17050/2025	BAIKUNTHA NATH DASH	SUBHRANSU BHUSAN MOHANTY	/0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMP/17053/2025	M/S. RUS TOURISM INDIA PVT. LTD.	RAMESH AGARWAL	/0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMP/17075/2025	PRAVA RANJAN MISHRA	CHINMAYA KUMAR NAYAK	/0	
		VS	VS	()	
		ADDL. DIRECTOR GENERAL OF POLICE, CUTTACK		//	
97	D-CRLMP/17077/2025	M/S. SWASTIK ISPAT PVT. LTD., SUNDARGARH	TANMAY MISHRA	/0	
	CRLMP/688/2025	VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMP/17106/2025	PARSURAM SETHY	NETRANANDA BISWAL	/0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMP/17110/2025	PARSURAM SETHY	NETRANANDA BISWAL	/0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMP/17186/2025	DINABANDHU PRADHAN	NIRANJAN PANDA	//	AOD20250000124C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-FAO/22995/2025	AREA MANAGER, RELIANCE GENERAL INSURANCE	STOBRATD SETHY	//	
		VS	VS	()	
		BIPIN MAJHI		//	
102	D-FAO/23031/2025	AKSHAYA KUMAR DIXIT@AKSHAYA KUMAR DIKHI	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

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103	D-GCRLA/17182/2025	STATE OF ODISHA STATE OF ODISHA VS	ADDL. STANDING COUNSEL VS	// KAPTIPADA /66 /2012 ()	
104	D-MACA/22985/2025	RAJENDRA NAYAK JAYAKRUSHNA MOHAPATRA VS	JEEVANJYOTI MOHANTY VS	// // ()	
105	D-MACA/22993/2025	SHANTILATA BISWAL MINAKHI PARIDA VS	JEEVANJYOTI MOHANTY VS	// // ()	
106	D-MACA/22999/2025	SUKANTA KUMAR BARAL KUNJA BARAL VS	JEEVANJYOTI MOHANTY VS	// // ()	
107	D-MACA/23004/2025	AKHILA CHANDRA PANIGRAHI THE SR. D.M, NATIONAL INSURANCE CO.LTD., BBSR VS	SUBRAT SATPATHY VS	// // ()	
108	D-MACA/23117/2025	JYOTSHNARANI SIDHU THE ASSISTANT DIRECTOR, S I B OFFICE, BHUBANESWAR VS	SWAROJ KUMAR PATI, SR.PANEL COUNSEL VS	// // ()	AOR20220001423C202500003
109	D-MATA/23075/2025	RENUBALA PRADHAN RANJITA NAYAK VS	JATINDRA KUMAR NAYAK VS	// // ()	AOD20240000324C202500009
110	D-RPFAM/23008/2025	ATANU KUMAR NAYAK KANCHARANA UMA MAHESWAR RAO VS	BHUBANANDA LENKA VS	// // ()	
111	D-RSA/23015/2025	KANCHARANA @ PALAVALASA TOYAJAKSHI PRAVAT KUMAR DASH VS	JAGAJIBAN PRADHAN VS	// // ()	
112	D-RSA/23040/2025	PRAMOD KUMAR DASH PRAVAT KUMAR DASH VS	JAGAJIBAN PRADHAN VS	// // ()	
113	D-RSA/23047/2025	INDUMATI MOHAPATRA SATYANANDA BALA SAMANTA VS	SAIBRATA RATH VS	// // ()	
		SRIMATI DAS		//	

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FILING REPORT AS ON :06/06/2025

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114	D-RVWPET/23041/2025	SK. ANWAR ALI VS	PRAJNA SARITA MOHANTY VS	// ()	
115	D-RVWPET/23071/2025	SK. FARUK ALI BHARATI SUNA VS	SURYAKANTA DASH VS	// ()	
116	D-TRP(C)/23020/2025	STATE OF ODISHA PRATIMA SAHOO VS	PRASANNA KUMAR MISHRA VS	// ()	
117	D-TRP(C)/23053/2025	SWADHIN KUMAR SAHU SUCHISMITA SAMAL VS	MAHIMANANDA SWAIN VS	// ()	
118	D-WA/23012/2025	DIPAK KUMAR PARIDA STATE OF ODISHA VS	SUMAN PATTANAYAK,A.G.A VS	// ()	LOD20240000194C202500289
119	D-WA/23024/2025	RAJANI KISHORE NAYAK DR.SURENDRANATH MOHAPATRA VS	NIHAL RATH VS	// ()	
120	D-WA/23025/2025	STATE OF ODISHA STATE BANK OF INDIA VS	DILLIP KUMAR MOHAPATRA VS	// ()	
121	D-WA/23030/2025	M/S PRATISTHA ENGINEERING LIMITED, BBSR STATE BANK OF INDIA, PANDIT JAWAHARLAL NEHRU VS	BHILMURKUNIBBSR MOHAPATRA VS	// ()	
122	D-WA/23089/2025	M/S PRATISTHA ENGINEERING LIMITED, BBSR STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// ()	LOD20240000172C202500277
123	D-WA/23091/2025	BIJAYA KUMAR PANIGRAHY STATE OF ODISHA VS	SUMAN PATTANAYAK,A.G.A VS	// ()	LOD20240000194C202500290
124	D-WA/23112/2025 WA/936/2025	PRAKASH CHANDRA PARIDA ANJANA DAS VS	RAMA CHANDRA JENA VS	// ()	
125	D-WP(C)/22978/2025	STATE OF ODISHA KAILASH CHANDRA MOHANTY	ASISH CHANDRA RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/22979/2025	ASHISH LUHAR	KIRTAN DANG	//	
	WP(C)/15903/2025	VS	VS	0	
		UNION OF INDIA		//	
127	D-WP(C)/22980/2025	AKASH CHHATAR	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI		//	
128	D-WP(C)/22981/2025	KUNJA BIHARI DHAL	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/22982/2025	M/S EFFWA INFRA AND RESEARCH LTD., BBSR	PITAMBAR JENA	//	
	WP(C)/15869/2025	VS	VS	0	
		STEEL AUTHORITY OF INDIA LIMITED, NEW DELHI		//	
130	D-WP(C)/22984/2025	SUBHAM SAHU	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		CENTRAL BOAD OF SECONDARY EDUCATION, NEW DELHI		//	
131	D-WP(C)/22986/2025	GAJENDRA KUMAR BEHERA	SANGRAM KUMAR SINGH	//	
	WP(C)/15886/2025	VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/22987/2025	AMIYA KUMAR SAHU	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI		//	
133	D-WP(C)/22988/2025	MANDAKINI NAYAK	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/22989/2025	KHIRODRA CHANDRA MEHER	SANGRAM KUMAR SINGH	//	
	WP(C)/15885/2025	VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/22990/2025	NIHAREEKA BARIK	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI		//	
136	D-WP(C)/22991/2025	SAROJ KUMAR BEHERA	ARIJEET MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/22992/2025	STATE OF ODISHA ALABI SWALSINGH VS	SUKANTA KUMAR MISHRA VS	// // 0	
138	D-WP(C)/22994/2025	STATE OF ODISHA LIFE INSURANCE CORPORATION OF INDIA, MUMBAI	SRINIBASH SATAPATHY	// // 0	
139	D-WP(C)/22996/2025	INSURANCE OMBUDSMAN, BBSR PRAFULLA KUMAR DASH VS	MANOJ PANIGRAHI VS	// // 0	AOR20220001665C202500054
140	D-WP(C)/22997/2025	STATE OF ODISHA RAMA CHANDRA DUTTA VS	NIRANJAN PANDA VS	// // 0	
141	D-WP(C)/22998/2025	STATE OF ODISHA RINA NAYAK VS	ITISHREE TRIPATHY VS	// // 0	
142	D-WP(C)/23000/2025 WP(C)/15916/2025	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BBSR DEEPAK KUMAR PRADHAN VS	SOUBHAGYA SWAIN VS	// // 0	
143	D-WP(C)/23001/2025	STATE OF ODISHA DR. ARUNA KUMAR DASH VS	HRUDANANDA MOHAPATRA VS	// // 0	
144	D-WP(C)/23002/2025 WP(C)/15879/2025	STATE OF ODISHA SHIRIDI SAI LOGISTICS, KHURDA VS	SASWATI MOHAPATRA VS	// // 0	
145	D-WP(C)/23003/2025 WP(C)/15892/2025	STATE OF ODISHA BISHESWAR DASH VS	VS	// // 0	LOD20250000031C202500003
146	D-WP(C)/23005/2025 WP(C)/15911/2025	STATE EDUCATION TRIBUNAL SATISH KUMAR ISHWARDAS GAJBHIYE (IPS) VS	DIGAMBARA MISHRA VS	// // 0	
147	D-WP(C)/23006/2025	UNION OF INDIA M/S. TANSAM ENGINEERING AND CONSTRUCTION COMPANY, ROURKELA VS	THE COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/23007/2025	MANOJ KUMAR MOHARANA VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, CUTTACK	DAITARI BEHERA VS	// ()	
149	D-WP(C)/23009/2025	TAPAN MAHALIK VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// () //	AOR20220001665C202500056
150	D-WP(C)/23010/2025	BANITA DASH VS MANAGER, BHARAT VIKAS GROUP (BVG INDIA) LTD,BBSR	BHAGYA LAXMI MISHRA VS	// () //	
151	D-WP(C)/23011/2025	RENUBALA JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	
152	D-WP(C)/23014/2025	MANOJ KUMAR MOHARANA VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, CUTTACK	DAITARI BEHERA VS	// () //	
153	D-WP(C)/23016/2025	SANTOSHI BEHERA VS STATE OF ODISHA	BISWA RANJAN DAS VS	// () //	
154	D-WP(C)/23017/2025	NEELACHAL MILITA MANCHA, JAJPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	
155	D-WP(C)/23019/2025	THE ASKA CO OPERATIVE CENTRAL BANK LTD., GANJAM VS THE ASKA CENTRAL MULTIPURPOSE CO OPERATIVE SOCIETY LTD., GANJAM	ANIL KANTI MOHANTY VS	// () //	
156	D-WP(C)/23021/2025 WP(C)/15910/2025	BIJAYA KUMAR PATRA VS STATE OF ODISHA	ALOK KUMAR DAS VS	// () //	
157	D-WP(C)/23022/2025	LAXMI NARAYAN JAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	
158	D-WP(C)/23023/2025	JOGENDRA HOTA VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// () //	
159	D-WP(C)/23026/2025	JANAKI BAGH	NIRANJAN LENKA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/23027/2025	PRANESWARI PANDA @ PADHI	SURENDRA KUMAR GARTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/23029/2025	RAMA CHANDRA DASH	BHABANI SANKAR MISHRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
162	D-WP(C)/23032/2025	BISHNU CHARAN SAHOO	SUDHIR KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/23033/2025	MINATI MISHRA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		UNION OF INDIA		//	
164	D-WP(C)/23034/2025	SANTOSH KUMAR KAR	ANJAN KUMAR BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/23035/2025	M/S. BANADURGA ENGINEERING WORKS, SANTARICHITTA RANJAN DAS	CHITTA RANJAN DAS	//	
		VS	VS	()	
		CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE, C.R.BUILDING, BBSR		//	
166	D-WP(C)/23036/2025	GANGA NARAYAN PARHI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		UNION OF INDIA		//	
167	D-WP(C)/23037/2025	BINAY KUMAR THAKUR	BIDISHA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/23038/2025	SUNIL KUMAR BHAINSA	MANOJ PANIGRAHI	//	AOR20220001665C202500057
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/23039/2025	JAGANNATH PARIDA	HEMANT KUMAR MUND	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
170	D-WP(C)/23042/2025	CHITTARANJAN ROUT	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500084
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/23043/2025	STATE OF ODISHA JAYANTA KUMAR NAYAK VS BRANCH MANAGER BANK OF INDIA	NALINI KANTA DASH VS	// // 0 //	
172	D-WP(C)/23044/2025	RAMAKANT DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
173	D-WP(C)/23045/2025 WP(C)/15880/2025	HEMANTA KUMAR BEHERA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
174	D-WP(C)/23046/2025	BRAJA KISHORE PANDA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //	
175	D-WP(C)/23048/2025	GOLAK BIHARI SAHOO VS UNION OF INDIA	SURYA MOHAPATRA VS	// 0 //	
176	D-WP(C)/23049/2025	KAMALINI BARIK VS DIRECTOR OF ELEMENTARY EDUCATION, BBSR	SURYA MOHAPATRA VS	// 0 //	
177	D-WP(C)/23050/2025	COLLEGE OF PHARMACEUTICAL SCIENCES, GANJAM VS STATE OF ODISHA	MOURI MOHAN RATH VS	// 0 //	
178	D-WP(C)/23051/2025	JIBAN KUMAR SAMAL VS CHAIRPERSON ODISHA SUB ORDINATE STAFF COMMISSION, BBSR	RAJIB RATH VS	// 0 //	
179	D-WP(C)/23052/2025	BHIMA JANI VS UNION OF INDIA	SANTOSH KUMAR ADHIKARI VS	// 0 //	
180	D-WP(C)/23054/2025	GOPAL PANI VS UNION OF INDIA	SANTOSH KUMAR ADHIKARI VS	// 0 //	
181	D-WP(C)/23055/2025	GATIKRUSHNA SWAIN VS CHAIRPERSON ODISHA SUB ORDINATE STAFF COMMISSION, BBSR	RAJIB RATH VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/23056/2025	SWAGATIKA BISWAL VS PRINCIPAL COMMISSIONER, CT AND GST, CUTTACK	MANAS ANKIT BOHIDAR VS	// ()	
183	D-WP(C)/23057/2025	AJIT KUMAR RATH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// ()	
184	D-WP(C)/23058/2025	DR. AMITAV PANIGRAHI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// ()	
185	D-WP(C)/23061/2025	SANJAY KUMAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// ()	
186	D-WP(C)/23063/2025	SATYAKI CHARAN ROUT VS STATE OF ODISHA	SURYA MOHAPATRA VS	// ()	
187	D-WP(C)/23065/2025	ALEKHA CHANDRA SAHOO VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// ()	
188	D-WP(C)/23067/2025	MANMOHAN SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()	AOD20250000180C202500085
189	D-WP(C)/23068/2025	NIRAKARA KISHAN VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// ()	
190	D-WP(C)/23070/2025	AJAYA PADHAN VS STATE OF ODISHA	MANAS PATI VS	// ()	AOR20220001535C202500105
191	D-WP(C)/23072/2025	DR. PRAMOD KUMAR DEBTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()	
192	D-WP(C)/23073/2025	SUNIL KUMAR SINGH DANDAPAT VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// ()	
193	D-WP(C)/23074/2025	BIJAY DASH @ BIJAY KETAN DASH	RANJAN KUMAR NAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/23077/2025	SITARAM BEHERA	MANAS RANJAN BAUG	//	AOR20220002374C202500100
	WP(C)/15894/2025	VS	VS	()	
		ADITYA BIRLA HOUSING FINANCE LIMITED,BBSR		//	
195	D-WP(C)/23078/2025	SUKALAL HANHAGA	DEEPAK KUMAR PANI	//	AOR20220004106C202500095
		VS	VS	()	
		THE PRINCIPAL SECRETARY REVENUE AND DISASTER MANAGEMENT		//	
196	D-WP(C)/23079/2025	SUNIL KUMAR AGRAWAL	SAILABALA JENA	//	
		VS	VS	()	
		UNION OF INDIA		//	
197	D-WP(C)/23080/2025	TANKADHAR MISHRA	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/23081/2025	ABANI KANTA PRADHAN	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500086
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/23082/2025	BHARAT CHANDRA BEHERA	SHAKTI DATTA TRIPATHY	//	
		VS	VS	()	
		DEPUTY REGISTRAR,COOPERATIVE SOCIETIES, CUTTACK		//	
200	D-WP(C)/23083/2025	DR. SAMAPIKA MAHARANA	ATUL TRIPATHY	//	AOD20240000618C202500073
	WP(C)/15888/2025	VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/23084/2025	TRINATH VIHAR RESIDENT WELFARE ASSOCIATION,BHUTAKESHWARI BISWAL		//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/23085/2025	DR. ASHOK KUMAR SAHU	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500087
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/23086/2025	SABITA SENAPATI	TUKUNA KUMAR MISHRA	//	
		VS	VS	()	
		COLLECTOR NABARANGPUR		//	
204	D-WP(C)/23087/2025	GOURAV SANKET PADHI	RABINDRA NATH PANDA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/23088/2025	CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR BIJAY KUMAR SAYBABU VS STATE OF ODISHA	MANAS PATI VS	// // 0 //	AOR20220001535C202500104
206	D-WP(C)/23090/2025	KEDARNATH SHARMA VS STATE OF ORISSA	LAXMI SHARMA VS	// 0 //	
207	D-WP(C)/23092/2025	M/S SAMEERS ENGINEERS, KEONJHAR VS THE DEPUTY COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, KEONJHAR	DILLIP KUMAR PATTANAYAK VS	// 0 //	
208	D-WP(C)/23093/2025	M/S KAMALAKANTA DAS VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //	AOR20220001212C202500021
209	D-WP(C)/23094/2025	KHETRABASI GARNAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
210	D-WP(C)/23095/2025	M/S. HOUSE OF HINDOL, BBSR VS COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX ODISHA, CUTTACK	NIRMAL CHANDRA MOHANTY VS	// 0 //	
211	D-WP(C)/23096/2025	BRUKODAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
212	D-WP(C)/23098/2025	DIBAKAR NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //	
213	D-WP(C)/23099/2025	KULAMANI DEHURY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
214	D-WP(C)/23100/2025	DEEPA GANGULY VS TALCHER MUNICIPALITY, ANGUL	BIRAJA PRASANNA DAS VS	// 0 //	
215	D-WP(C)/23101/2025	BALARAM PATRA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/23102/2025	TUKUNA MAHAPATRA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //	
217	D-WP(C)/23103/2025	SARMISTA SAHOO VS STATE OF ODISHA	BIRAJA SANKAR PATNAIK VS	// 0 //	
218	D-WP(C)/23104/2025	SULOCHANA PAIKARAY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
219	D-WP(C)/23105/2025	PUJARI CHAKRAPANI VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //	
220	D-WP(C)/23106/2025	TIRTHA KAMIN VS TAHASILDAR, KANIHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
221	D-WP(C)/23107/2025	BABULI BHOKTA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
222	D-WP(C)/23108/2025	M/S.STEEL AUTHORITY OF INDIA LTD.,RSP, SUNDERGARH VS HARBINDER SINGH DEENGRA	PURUB KUMAR SAHU VS	// 0 //	
223	D-WP(C)/23109/2025	NIRMAL KUMAR SETHY VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA	GOKULANANDA SAHU VS	// 0 //	
224	D-WP(C)/23110/2025	PITAMBAR PANDA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	
225	D-WP(C)/23114/2025	NANDA KISHORE PANDA VS THE CHIEF MANAGER, INDIAN BANK ZONAL OFFICE	BHARAT JALLI VS	// 0 //	AOD20240000581C202500079
226	D-WP(C)/23115/2025	UNION OF INDIA VS PRADIPTA KUMAR PADHI	MANOJ KUMAR PATI, SR. PANEL COUNSEL VS	// 0 //	AOR20220001423C202500004
227	D-WPCRL/17140/2025	PRAVAKAR BEHERA	SATRUGHNA DASH (A)	//	AOR20220001212C202500020

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/17028/2025	TULU MAJHI	SANDEEP RAJ PANDA	KEONJHAR SADAR /282 /2025	
	ABLAPL/6677/2025	VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/17029/2025	DASA @ KARTIK SAMANTARAY @ KARTIKESWAR	DURGA PRASANNA MISHRA	PURI SADAR /445 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/17031/2025	ASHOK HANTAL	ARIJEET MISHRA	JEYPORE TOWN /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/17032/2025	KAMALAKANTA JENA	SARADA PRASAD DASH	SORO /128 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/17033/2025	BAIKUNTHA BEHERA @ RANBIR SINGH @ BAIKUNTHA RAMBIR MAHARANA	THIRANBIR	ENERGY P.S. (NAYAGARH) /4 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/17034/2025	MAHENDRA KUMAR DAS @ MAHENDRA KUMAR DAS @ MAHENDRA KUMAR SAHOO	ASHWAKI SAHOO	RANPUR /114 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/17035/2025	NIROD KUMAR SINGH	GANESH PRASAD MOHANTY	TOMANDO /59 /2025	
		VS	VS	()	
		DEPUTY COMMISSIONER OF POLICE, KHORDA		//	
235	D-ABLAPL/17044/2025	SATYAJIT SAHU	BHABANI SANKAR MISHRA	KAPTIPADA /92 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/17045/2025	SATYAJIT SAHU	BHABANI SANKAR MISHRA	JASHIPUR /122 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/17049/2025	SATYAJIT SAHU	BHABANI SANKAR MISHRA	JHARPOKHARIA /101 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/17051/2025	MANABHANJAN LENKA	BISWAJIT PASAYAT	CUTTACK SADAR /706 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/17052/2025	STATE OF ODISHA SATYAJIT SAHU VS	BHABANI SANKAR MISHRA VS	// BADAMPAHAD /54 /2025 ()	
240	D-ABLAPL/17054/2025	STATE OF ODISHA BIBHUTI RANJAN MALLICK VS	BHABANI SANKAR MISHRA VS	// DASARATHPUR /76 /2025 ()	
241	D-ABLAPL/17055/2025	STATE OF ODISHA RUDRA MAHARANA VS	ASHOK DAS VS	// BAIDYANATHPUR /450 /2024 ()	
242	D-ABLAPL/17056/2025	STATE OF ODISHA ASIS KARAD VS	PARTHA SARATHI DAS VS	// R.UDAYAGIRI /54 /2025 ()	AOD20240000364C202500099
243	D-ABLAPL/17059/2025	STATE OF ODISHA PRAKASH CHANDRA SWAIN @ PRAKASH ROUT VS	BISWARANJAN DALAI VS	// NISCHINTAKOILI /110 /2025 ()	AOR20220003722C202500090
244	D-ABLAPL/17060/2025	STATE OF ODISHA KRISHNA @ SATYABRATA NAIK VS	MANORANJAN DAS VS	// MOTANGA /185 /2025 ()	AOR20220000053C202500067
245	D-ABLAPL/17063/2025	STATE OF ODISHA AKASH GOUDA @ KALIA VS	ASHOK DAS VS	// BAIDYANATHPUR /450 /2024 ()	
246	D-ABLAPL/17065/2025	STATE OF ODISHA JAGANNATH MARANDI VS	BHABANI SHANKAR DASPARIDA VS	// KULIANA /95 /2025 ()	
247	D-ABLAPL/17067/2025	STATE OF ODISHA BHIMASEN JENA VS	PRATAP KUMAR MOHANTY VS	// BAGHAMARI /17 /2023 ()	
248	D-ABLAPL/17068/2025	STATE OF ODISHA DR.RABINDRA NATH SAHU VS	ROHIT RANJAN RAY VS	// NAYAGARH /232 /2025 ()	
249	D-ABLAPL/17071/2025	STATE OF ODISHA AJAY KUMAR DANDAPAT VS	PRAVASH CHANDRA JENA VS	// RASGOBINDPUR /205 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/17072/2025	SANTOSH @ TRIMANJAN MOHANTY VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /91 /2025 () //	
251	D-ABLAPL/17073/2025	PITABAS MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	TELKOI /73 /2025 () //	
252	D-ABLAPL/17078/2025	KAMALA BEHERA VS STATE OF ODISHA	DIPAK KUMAR SETHY VS	/ /0 () //	
253	D-ABLAPL/17079/2025	BABU @ SUBRAT BARIK VS STATE OF ODISHA	ASIM KUMAR OTTA VS	KAPTIPADA /134 /2025 () //	AOR20230000623C202500021
254	D-ABLAPL/17088/2025	GLIM NAYAK @ ALISHA NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /132 /2025 () //	
255	D-ABLAPL/17089/2025	SUBHAM MEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TITILAGARH /75 /2023 () //	
256	D-ABLAPL/17093/2025	AJAY KUMAR BHOI @ AJAY BHOI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	CHARICHHAKA /34 /2025 () //	
257	D-ABLAPL/17096/2025	CHINTU KHAN @ RIYAJ MAHAMMAD VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KAKATAPUR /106 /2025 () //	
258	D-ABLAPL/17097/2025 ABLAPL/6673/2025	LIPU @ ASWINI @ ASEEM KUMAR PALEI VS STATE OF ODISHA	ATUL TRIPATHY VS	PALLAHARA /213 /2025 () //	AOD20240000618C202500074
259	D-ABLAPL/17099/2025	NISHAMANI DEI @ DAS VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KAKATAPUR /97 /2025 () //	
260	D-ABLAPL/17101/2025	MUNA NAIK VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	BARAMBA /115 /2025 () //	
261	D-ABLAPL/17102/2025	BINOD KUMAR DANDAPAT	PRAVASH CHANDRA JENA	RASGOBINDPUR /205 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/17104/2025	AVINASH DAS	OM SWARUP	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/17109/2025	MAYADHAR MOHANTY	SURYAKANTA DASH	BAIDESWAR /100 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/17113/2025	SK. ABED ALLI @ ABED	PRIYA RANJAN MISHRA	CYBER CRIME AND E.O, BALASORE /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/17116/2025	RAKESH KUMAR SETHY	SIBA PRASAD SAHOO	BIDANASI /112 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/17117/2025	SIBA MAHALIK	PRAKASH CHANDRA DASH	RAJNAGAR /198 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/17118/2025	SATANU BALIARSINGH @ SANIA	AMLAN SHAKTI PAUL	CHANDAKA P.S. /63 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/17119/2025	RANJAN KUMAR NAHAK	CHINMAYA KUMAR PANDA	KODALA /330 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/17124/2025	SK. MOHAMMAD RIYAZ	JAGADIP SAHOO	TIHIDI /197 /2025	AOR20220003157C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/17126/2025	KALIA NAIK	PANCHANAN PANIGRAHI	DHENKANAL SADAR /642 /2024	AOD2025000009C202500029
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/17129/2025	KALIMUDDIN SK	DEVASHIS PANDA	SPL.TASK FORCE /35 /2021	AOR20220001247C202500083
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/17131/2025	PRABHAKAR SWAIN	JYOTIRMAYA SAHOO	ASKA /327 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/17132/2025	STATE OF ODISHA BIBINA JALLY VS	JYOTIRMAYA SAHOO VS	// KHURDA ROAD G.R.P.S. /24 /2010 ()	
274	D-ABLAPL/17133/2025	STATE OF ODISHA MADHU SUDAN MAHALIK VS	PRAKASH CHANDRA DASH VS	// RAJNAGAR /198 /2025 ()	
275	D-ABLAPL/17134/2025	STATE OF ODISHA NARESH KHATUA VS	JAYADEBA BEHERA VS	// BHADRAK TOWN /225 /2025 ()	
276	D-ABLAPL/17135/2025	STATE OF ODISHA MADHAB PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /448 /2025 ()	
277	D-ABLAPL/17137/2025	STATE OF ODISHA ASHISH KUMAR SAHU @ ASHISH SAHU VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /98 /2025 ()	
278	D-ABLAPL/17138/2025	STATE OF ODISHA TUKUNA PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /448 /2025 ()	
279	D-ABLAPL/17139/2025 ABLAPL/6716/2025	STATE OF ODISHA M. KRANTI KUMAR VS	ANITA SAHOO VS	// KANTABANJI /158 /2025 ()	
280	D-ABLAPL/17141/2025	STATE OF ODISHA KALIA PATTANAIAK @ PRABHAT PATTANAIAK VS	BIJAY KUMAR BEHERA VS	// BHARATPUR PS /254 /2025 ()	
281	D-ABLAPL/17143/2025	STATE OF ODISHA DEBASIS DASH @ DEBASHIS DAS @ BABUL @ MUSA VS	BIJAY KUMAR BEHERA VS	// KHARABEL NAGAR P.S. /222 /2025 ()	
282	D-ABLAPL/17144/2025	STATE OF ODISHA HASAN @ HASSAN @ KUNU KHAN VS	MANORANJAN MUDULI VS	// TIGIRIA /92 /2025 ()	AOD20240000388C202500015
283	D-ABLAPL/17147/2025	STATE OF ODISHA SAROJ KUMAR MAHANAND VS	DURGA PRASANNA MISHRA VS	// NAWAPARA /98 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/17153/2025	SANTANU PARICHHA @ SANTANU KUMAR PARICHHA VS STATE OF ODISHA	HIMTAV TRIPATHY VS	BERHAMPUR TOWN /161 /2017 () //	
285	D-ABLAPL/17154/2025	LATA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /222 /2025 () //	
286	D-ABLAPL/17156/2025	BISHNU CHARAN PATRA VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	TANGI /62 /2024 () //	
287	D-ABLAPL/17157/2025	NIRANJAN PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /222 /2025 () //	
288	D-ABLAPL/17158/2025	KABITA RAUTRAYA @ RAUTRAYA @ GEETA SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDAKA P.S. /179 /2025 () //	
289	D-ABLAPL/17159/2025	JITAN BAGHAR VS STATE OF ODISHA	ASHOK KUMAR SWAIN-1 VS	HARABHANGA /55 /2025 () //	
290	D-ABLAPL/17160/2025	BHARAT SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDAKA P.S. /179 /2025 () //	
291	D-ABLAPL/17165/2025	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	EOW,BHUBANESWAR /4 /2025 () //	
292	D-ABLAPL/17166/2025	JITENDRA JENA VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /182 /2025 () //	
293	D-ABLAPL/17167/2025	HARIHAR PATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //	
294	D-ABLAPL/17168/2025	CHIKU @ CHIKUNA DALEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /63 /2025 () //	
295	D-ABLAPL/17169/2025	SANOJ KUMAR MISHRA	BAIDHAR SAHOO	SAMBALPUR VIGILANCE /36 /2023	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
296	D-ABLAPL/17170/2025	SATYARANJAN NARENDRA	AMLAN SHAKTI PAUL	KHURDA SADAR /119 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/17171/2025	BHARAT NAYAK	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /122 /2025	AOR20220001615C202500112
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/17172/2025	BASANTA JENA	SANTOSH KUMAR MAHANTY	CUTTACK SADAR /431 /2025	AOD20240000242C202500114
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/17173/2025	RAMESH NAYAK	JAYAKRISHNA MOHAPATRA	CHANDABALI /199 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/17176/2025	FAKAN @ PHAKUNA CHANDRA DAS	JAYAKRISHNA MOHAPATRA	CHANDABALI /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/17183/2025	ROJI SWAIN	AJIT KUMAR SAHOO	KABISURYANAGAR /330 /2025	AOR20220001563C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/17184/2025	ROJI SWAIN	AJIT KUMAR SAHOO	KABISURYANAGAR /328 /2025	AOR20220001563C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/17185/2025	KHIRENDRA @ KHIROD BISRA @ MOTU	SUDHASHREE PASAYAT	SOHELLA /90 /2025	AOR20250000161C202500026
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/17187/2025	SOUMYA RANJAN MAJHI	SK JONED FAIZ	TOMKA /103 /2025	AOR20220002374C202500101
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/17188/2025	RAMINDER SINGH VAHRA @ RAMINDER SINGH	RABI SHANKAR MISHRA	RAGHUNATHPALI /221 /2025	AOR20230000295C202500001
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :06/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMP/17030/2025 CRLMP/687/2025	RADHA SHYAM SAHOO MP	GOPINATH MISHRA	128/2025
2	D-CRLMP/17075/2025 CRLMP/ /	PRAVA RANJAN MISHRA MP	CHINMAYA KUMAR NAYAK	129/2025
3	D-JCRLA/4782/2024 JCRLA/20/2024	KALU CHARAN SATAPATHY MP	BHARATI DAS, JAGABANDHU ROUT, SOUMYA RANJAN SAMAL	133/2025
4	D-SA/182/1989 SA/182/1989	KISHORE MP	MR.H.S.MISHRA,R.DASH	175/2025
5	D-TRP(C)/23020/2025 TRP(C)/ /	PRATIMA SAHOO MP	PRASANNA KUMAR MISHRA	184/2025
6	D-TRP(C)/23053/2025 TRP(C)/ /	SUCHISMITA SAMAL MP	MAHIMANANDA SWAIN	185/2025
7	D-RVWPET/23041/2025 RVWPET/ /	SK. ANWAR ALI MP	PRAJNA SARITA MOHANTY	230/2025
8	D-RVWPET/23041/2025 RVWPET/ /	SK. ANWAR ALI MP	PRAJNA SARITA MOHANTY	231/2025
9	D-RVWPET/23041/2025 RVWPET/ /	SK. ANWAR ALI MP	PRAJNA SARITA MOHANTY	232/2025
10	D-RVWPET/23041/2025 RVWPET/ /	SK. ANWAR ALI MP	PRAJNA SARITA MOHANTY	233/2025
11	D-RVWPET/23071/2025 RVWPET/ /	BHARATI SUNA MP	SURYAKANTA DASH	234/2025
12	D-RVWPET/23071/2025 RVWPET/ /	BHARATI SUNA MP	SURYAKANTA DASH	235/2025
13	D-RPFAM/19075/2025 RPFAM/ /	SHANKARSAN ROUT MP	DIPTI RANJAN MOHAPATRA	249/2025
14	D-CMAPL/19265/2025 CMAPL/ /	BASANTA KUMAR SINGH MP	DIPTI RANJAN MOHAPATRA	302/2025
15	D-CMAPL/19265/2025 CMAPL/ /	BASANTA KUMAR SINGH MP	DIPTI RANJAN MOHAPATRA	303/2025
16	D-MATA/23075/2025 MATA/ /	RANJITA NAYAK MP	JATINDRA KUMAR NAYAK	323/2025
17	D-FAO/23031/2025 FAO/ /	AKSHAYA KUMAR DIXIT@AKSHAYA KUMAR MP	DEBPAK KUNJAN SUNDARAY	525/2025
18	D-BLAPL/15742/2025 BLAPL/5462/2025	PANCHANAN BISOI MP	AMULYA RATNA PANDA	675/2025
19	D-RSA/22808/2025 RSA/ /	UCO BANK, KORAPUT MP	BIBEKANANDA UDGATA	814/2025
20	D-RSA/22808/2025 RSA/ /	UCO BANK, KORAPUT MP	BIBEKANANDA UDGATA	815/2025
21	D-RSA/23040/2025 RSA/ /	PRAVAT KUMAR DASH MP	JAGAJIBAN PRADHAN	816/2025
22	D-RSA/23047/2025 RSA/ /	SATYANANDA BALA SAMANTA MP	SAIBRATA RATH	817/2025
23	D-RSA/23047/2025 RSA/ /	SATYANANDA BALA SAMANTA MP	SAIBRATA RATH	818/2025
24	D-CMP/23066/2025 CMP/ /	TUKUNA CHOUDHURY MP	AMARESH TRIPATHY	882/2025
25	D-CMP/23062/2025 CMP/ /	BENUDHAR BARAL MP	DWARIKA PRASAD MOHANTY	883/2025
26	D-CMP/23076/2025	DHANURDHARA MAHALIK	SOURAV DAS	

27	CMP/ / D-CMP/23013/2025	MP BASANTI NAYAK	MANOJ PANIGRAHI	884/2025
28	CMP/ / D-CMP/23111/2025	MP BANITA DAS	DIGANT KALLOL DEO	885/2025
29	CMP/ / D-CMP/23116/2025	MP MANINDRA KUMAR PANI	APARESH BHOI	886/2025
30	CMP/852/2025 D-ABLAPL/12733/2025	MP MAHEBOOB AHMAD KHAN @ MANA MEHEBUB AHMAD		887/2025
31	ABLAPL/4915/2025 D-ABLAPL/15214/2019	MP TAPAN MOHANTY	SURYAKANTA DWIBEDI	1101/2025
32	ABLAPL/15214/2019 D-ABLAPL/10096/2025	MP LAGNAJIT MANGARAJ @BILUA		1102/2025
33	ABLAPL/3921/2025 D-ABLAPL/13826/2025	MP MANOJ KUMAR PANDI		1103/2025
34	ABLAPL/5710/2025 D-CRLMC/5944/2025	MP MANOJ KUMAR NANDA	HEMANTA KUMAR MUND	1104/2025
35	CRLMC/902/2025 D-CRLMC/17046/2025	MP PRAMOD KUMAR SAMAL	BIBHUTI BHUSAN MISHRA	1472/2025
36	CRLMC/ / D-CRLMC/17057/2025	MP BAISHNAB CHARAN OJHA	KARUNAKAR GAYA	1473/2025
37	CRLMC/ / D-CRLMC/17069/2025	MP AJIT KUMAR PADHY	SUSANTA KUMAR JETHY	1474/2025
38	CRLMC/ / D-CRLMC/13931/2025	MP SUBRAT KUMAR NATH	AJIT KUMAR MOHANTY	1475/2025
39	CRLMC/ / D-CRLMC/17082/2025	MP SANJIB SUNA	BIPLAB KUMAR DASH	1476/2025
40	CRLMC/ / D-CRLMC/17100/2025	MP MONALISA @ MONALISHA PRADHAN	AKSHAYA KUMAR SAHOO	1477/2025
41	CRLMC/ / D-CRLMC/17107/2025	MP ABANTI DAS MOHAPATRA	BISHNU PRASAD RATH	1478/2025
42	CRLMC/2002/2025 D-CRLMC/17114/2025	MP ARUN KUMAR SAHANI	BHABANI SHANKAR DASPARIDA	1479/2025
43	CRLMC/ / D-CRLMC/17178/2025	MP NIGAMANANDA MISHRA	SUBASH CHANDRA ACHARYA	1480/2025
44	CRLMC/ / D-CRLMC/17181/2025	MP MUSARAF KHAN	PARTHA SARATHI DAS	1481/2025
45	CRLMC/ / D-MACA/5172/2025	MP D.M., UNITED INDIA INSURANCE CO.LTD., ROURKELA		1482/2025
46	MACA/306/2025 D-MACA/22985/2025	MP JAYAKRUSHNA MOHAPATRA	JEEVANJYOTI MOHANTY	1490/2025
47	MACA/ / D-MACA/22985/2025	MP JAYAKRUSHNA MOHAPATRA	JEEVANJYOTI MOHANTY	1491/2025
48	MACA/ / D-MACA/22993/2025	MP MINAKHI PARIDA	JEEVANJYOTI MOHANTY	1492/2025
49	MACA/ / D-MACA/22999/2025	MP KUNJA BARAL	JEEVANJYOTI MOHANTY	1493/2025
50	MACA/ / D-MACA/23004/2025	MP THE SR. D.M, NATIONAL INSURANCE CO. LTD., ROURKELA	STUBHANSHU PATPATHY	1494/2025
51	MACA/ / D-MACA/14073/2025	MP M/S. ORIENTAL INSURANCE CO. LTD., CUTTACK	CHITRAK PRASAD DUTTA	1495/2025
52	MACA/ / D-MACA/14073/2025	MP M/S. ORIENTAL INSURANCE CO. LTD., CUTTACK	CHITRAK PRASAD DUTTA	1496/2025
53	MACA/ / D-MACA/23117/2025	MP THE ASSISTANT DIRECTOR, S I B OFFICE, BHUNESWAR	BHUNESWAR PATI, SR.PANEL COUNSEL	1497/2025
54	MACA/ / D-MACA/23117/2025	MP THE ASSISTANT DIRECTOR, S I B OFFICE, BHUNESWAR	BHUNESWAR PATI, SR.PANEL COUNSEL	1498/2025
55	MACA/ / D-MACA/23117/2025	MP THE ASSISTANT DIRECTOR, S I B OFFICE, BHUNESWAR	BHUNESWAR PATI, SR.PANEL COUNSEL	1499/2025
56	MACA/ / D-CRLA/13318/2025	MP SUNIL KUMAR JENA	BHABANI SHANKAR DASPARIDA	1500/2025
57	CRLA/535/2025 D-CRLA/14305/2025	MP SRIKANTA SAHOO	PRANAYANEE DASMOHAPATRA	1552/2025
	CRLA/604/2025	MP		1553/2025

58	D-WA/23025/2025 WA/ /	STATE BANK OF INDIA MP	DILLIP KUMAR MOHAPATRA	2801/2025
59	D-WA/23030/2025 WA/ /	STATE BANK OF INDIA, PANDIT JAWAHAR MP	RAJESH KUMAR MOHAPATRA	2802/2025
60	D-WA/23112/2025 WA/936/2025	ANJANA DAS MP	RAMA CHANDRA JENA	2803/2025
61	D-WA/23112/2025 WA/936/2025	ANJANA DAS MP	RAMA CHANDRA JENA	2804/2025
62	D-WA/23012/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2805/2025
63	D-WA/23012/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2806/2025
64	D-WA/23012/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2807/2025
65	D-WA/23089/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2808/2025
66	D-WA/23089/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2809/2025
67	D-WA/23089/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2810/2025
68	D-WA/23091/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2811/2025
69	D-WA/23091/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2812/2025
70	D-WA/23091/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2813/2025
71	D-WP(C)/22979/2025 WP(C)/15903/2025	ASHISH LUHAR MP	KIRTAN DANG	9521/2025
72	D-WP(C)/22911/2025 WP(C)/ /	SURESH CHANDRA PRADHAN MP	KSHIROD KUMAR ROUT	9522/2025
73	D-WP(C)/22982/2025 WP(C)/15869/2025	M/S EFFWA INFRA AND RESEARCH LTD., MP	BHASKAR JENA	9523/2025
74	D-WP(C)/22982/2025 WP(C)/15869/2025	M/S EFFWA INFRA AND RESEARCH LTD., MP	BHASKAR JENA	9524/2025
75	D-WP(C)/22994/2025 WP(C)/ /	LIFE INSURANCE CORPORATION OF INDIA MP	SRINIBASHI SATAPATHY	9525/2025
76	D-WP(C)/5751/2025 WP(C)/4341/2025	SURYASHIKHA KHUNTIA MP		9526/2025
77	D-WP(C)/22998/2025 WP(C)/ /	RINA NAYAK MP	ITISHREE TRIPATHY	9527/2025
78	D-WP(C)/23000/2025 WP(C)/15916/2025	DEEPAK KUMAR PRADHAN MP	SOUBHAGYA SWAIN	9528/2025
79	D-WP(C)/23001/2025 WP(C)/ /	DR. ARUNA KUMAR DASH MP	HRUDANANDA MOHAPATRA	9529/2025
80	D-WP(C)/22356/2025 WP(C)/15395/2025	BISWAJIT RATH MP	SASWATI MOHAPATRA	9530/2025
81	D-WP(C)/23002/2025 WP(C)/15879/2025	SHIRIDI SAI LOGISTICS, KHURDA MP	SASWATI MOHAPATRA	9531/2025
82	D-WP(C)/23005/2025 WP(C)/15911/2025	SATISH KUMAR ISHWARDAS GAJBHIYE MP	DEBAMBARA MISHRA	9532/2025
83	D-WP(C)/23006/2025 WP(C)/ /	M/S. TANSAM ENGINEERING AND CONSTRUCTION MP	CHHOBA COMPGEN, ROURKELA	9533/2025
84	D-WP(C)/23016/2025 WP(C)/ /	SANTOSHI BEHERA MP	BISWA RANJAN DAS	9534/2025
85	D-WP(C)/12385/2025 WP(C)/9762/2025	KALYANI CHHOTRAY MP	GOUTAM CHARAN ROUT, SOURAV DAS	9535/2025
86	D-WP(C)/23017/2025 WP(C)/ /	NEELACHAL MILITA MANCHA, JAJPUR MP	SUKANTA KUMAR DALAI	9536/2025
87	D-WP(C)/23019/2025 WP(C)/ /	THE ASKA CO OPERATIVE CENTRAL BANK MP	KALITDI, GANJAM	9537/2025
88	D-WP(C)/23021/2025 WP(C)/15910/2025	BIJAYA KUMAR PATRA MP	ALOK KUMAR DAS	9538/2025
89	D-WP(C)/16673/2025	SATYA NARAYAN MUND	KEDAR KUMAR DASH	

	WP(C)/11447/2025	MP		9539/2025
90	D-WP(C)/16667/2025	SUKANTA RANJAN PANDA	KEDAR KUMAR DASH	
	WP(C)/11453/2025	MP		9540/2025
91	D-WP(C)/16670/2025	SUDHANSU SEKHAR PANDA	KEDAR KUMAR DASH	
	WP(C)/11459/2025	MP		9541/2025
92	D-WP(C)/23022/2025	LAXMI NARAYAN JAIN	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		9542/2025
93	D-WP(C)/19606/2025	MURALIDHAR JENA	DEEPAK RANJAN SUNDARAY	
	WP(C)/ /	MP		9543/2025
94	D-WP(C)/19608/2025	MURALIDHAR JENA	DEEPAK RANJAN SUNDARAY	
	WP(C)/ /	MP		9544/2025
95	D-WP(C)/23034/2025	SANTOSH KUMAR KAR	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		9545/2025
96	D-WP(C)/23035/2025	M/S. BANADURGA ENGINEERING WORKS	SHANTARAJAN DAS	
	WP(C)/ /	MP		9546/2025
97	D-WP(C)/23043/2025	JAYANTA KUMAR NAYAK	NALINI KANTA DASH	
	WP(C)/ /	MP		9547/2025
98	D-WP(C)/23045/2025	HEMANTA KUMAR BEHERA	AMITABH MISHRA	
	WP(C)/15880/2025	MP		9548/2025
99	D-WP(C)/23046/2025	BRAJA KISHORE PANDA	PRASANTA KUMAR PANDA	
	WP(C)/ /	MP		9549/2025
100	D-WP(C)/23051/2025	JIBAN KUMAR SAMAL	RAJIB RATH	
	WP(C)/ /	MP		9550/2025
101	D-WP(C)/23050/2025	COLLEGE OF PHARMACEUTICAL SCIENCES	BOURANMOHAN RATH	
	WP(C)/ /	MP		9551/2025
102	D-WP(C)/23055/2025	GATIKRUSHNA SWAIN	RAJIB RATH	
	WP(C)/ /	MP		9552/2025
103	D-WP(C)/23057/2025	AJIT KUMAR RATH	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		9553/2025
104	D-WP(C)/23061/2025	SANJAY KUMAR ROUT	PRASANTA KUMAR PANDA	
	WP(C)/ /	MP		9554/2025
105	D-WP(C)/23042/2025	CHITTARANJAN ROUT	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		9555/2025
106	D-WP(C)/23068/2025	NIRAKARA KISHAN	PRASANTA KUMAR PANDA	
	WP(C)/ /	MP		9556/2025
107	D-WP(C)/23073/2025	SUNIL KUMAR SINGH DANDAPAT	PRASANTA KUMAR PANDA	
	WP(C)/ /	MP		9557/2025
108	D-WP(C)/23072/2025	DR. PRAMOD KUMAR DEBTA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		9558/2025
109	D-WP(C)/23074/2025	BIJAY DASH @ BIJAY KETAN DASH	RANJAN KUMAR NAYAK	
	WP(C)/ /	MP		9559/2025
110	D-WP(C)/6952/2025	BABULA NAIK	DEEPAK KUMAR MOHAPATRA	
	WP(C)/5462/2025	MP		9560/2025
111	D-WP(C)/23080/2025	TANKADHAR MISHRA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		9561/2025
112	D-WP(C)/23079/2025	SUNIL KUMAR AGRAWAL	SAILABALA JENA	
	WP(C)/ /	MP		9562/2025
113	D-WP(C)/23077/2025	SITARAM BEHERA	MANAS RANJAN BAUG	
	WP(C)/15894/2025	MP		9563/2025
114	D-WP(C)/23082/2025	BHARAT CHANDRA BEHERA	SHAKTI DATTA TRIPATHY	
	WP(C)/ /	MP		9564/2025
115	D-WP(C)/18669/2025	SASMITA BISWAL	GAJENDRANATH ROUT	
	WP(C)/ /	MP		9565/2025
116	D-WP(C)/23086/2025	SABITA SENAPATI	TUKUNA KUMAR MISHRA	
	WP(C)/ /	MP		9566/2025
117	D-WP(C)/23090/2025	KEDARNATH SHARMA	LAXMI SHARMA	
	WP(C)/ /	MP		9567/2025
118	D-WP(C)/23092/2025	M/S SAMEERS ENGINEERS, KEONJHAR	DILLIP KUMAR PATTANAYAK	
	WP(C)/ /	MP		9568/2025
119	D-WP(C)/23090/2025	KEDARNATH SHARMA	LAXMI SHARMA	
	WP(C)/ /	MP		9569/2025
120	D-WP(C)/23100/2025	DEEPA GANGULY	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		9570/2025

121	D-WP(C)/23101/2025 WP(C)/ /	BALARAM PATRA MP	BAIDHAR SAHOO	9571/2025
122	D-WP(C)/23102/2025 WP(C)/ /	TUKUNA MAHAPATRA MP	JANMEJAYA KATIKIA	9572/2025
123	D-WP(C)/23103/2025 WP(C)/ /	SARMISTA SAHOO MP	BIRAJA SANKAR PATNAIK	9573/2025
124	D-WP(C)/23070/2025 WP(C)/ /	AJAYA PADHAN MP	MANAS PATI	9574/2025
125	D-WP(C)/23105/2025 WP(C)/ /	PUJARI CHAKRAPANI MP	JANMEJAYA KATIKIA	9575/2025
126	D-WP(C)/23108/2025 WP(C)/ /	M/S.STEEL AUTHORITY OF INDIA LTD., MP	SIRONIBHARGAR SAHU SIRONIBHARGAR SAHU	9576/2025
127	D-WP(C)/23109/2025 WP(C)/ /	NIRMAL KUMAR SETHY MP	GOKULANANDA SAHU	9577/2025
128	D-WP(C)/23093/2025 WP(C)/ /	M/S KAMALAKANTA DAS MP	SATRUGHNA DASH (A)	9578/2025
129	D-WP(C)/23108/2025 WP(C)/ /	M/S.STEEL AUTHORITY OF INDIA LTD., MP	SIRONIBHARGAR SAHU SIRONIBHARGAR SAHU	9579/2025
130	D-WP(C)/23083/2025 WP(C)/15888/2025	DR. SAMAPIKA MAHARANA MP	ATUL TRIPATHY	9580/2025
131	D-WP(C)/23078/2025 WP(C)/ /	SUKALAL HANHAGA MP	DEEPAK KUMAR PANI	9582/2025
132	D-WP(C)/23114/2025 WP(C)/ /	NANDA KISHORE PANDA MP	BHARAT JALLI	9583/2025